

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**ORDER**

*Imphal, the 23<sup>rd</sup> March, 2022*

No. HCM/MJS/T-1/92-Estt./ : In supersession of earlier orders and in the interest of better administration of the High Court of Manipur and District Courts, Hon'ble The Chief Justice is pleased to allocate additional charge of the following MJS Grade – II Officers:

| Sl. No. | Name of the Judicial Officer(s) | Present Posting              | Additional/In-charge                   |
|---------|---------------------------------|------------------------------|--|
| 1.      | Ms. Heeralata Moirangthem       | Secretary, DLSA, Imphal West | Principal Magistrate, JJB, Imphal West |
| 2.      | Ms. Bineshwori Maibam           | Secretary, DLSA, Thoubal     | Principal Magistrate, JJB, Thoubal     |
| 3.      | Ms. Sharda Yengkhom             | Secretary, DLSA, Bishnupur   | Principal Magistrate, JJB, Bishnupur   |

Ms. Heeralata Moirangthem, Secretary, DLSA, Imphal West shall also hold additional charge of Principal Magistrate, JJB, Imphal West in addition to her normal duties.

Ms. Bineshwori Maibam, Secretary, DLSA, Thoubal shall also hold additional charge of Principal Magistrate, JJB, Thoubal in addition to her normal duties.

Ms. Sharda Yengkhom, Secretary, DLSA, Bishnupur shall continue to hold the additional charge of Principal Magistrate, JJB, Bishnupur.

This order shall come into force with effect from **24.03.2022** forenoon.

By Order etc.

Sd/-

**(GOLMEI GAIPHULSHILLU )  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR**

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Dated, Imphal, 23<sup>rd</sup> March, 2022

Endt. No. HCM/MJS/T-1/92-Estt./ *5529-46*  
Copy to:-

1. The Accountant General (A&E) Manipur, Imphal.
2. The Commissioner Law, Government of Manipur.
3. All the District & Sessions Judges/Presiding Officers/Addl. District & Sessions Judges
4. The Registrar (Judl.)/Registrar (Vigilance)/(Admn. PM&P), High Court of Manipur.
5. The Director, Management Information System (MIS), Govt. of Manipur.
6. The Joint Registrar (Judl. & Bench)/(Admn. PM&P), High Court of Manipur.
7. All the Chief Judicial Magistrates/Civil Judges (Sr. Divn.)
8. Persons Concerned.
9. All the Deputy Registrars, High Court of Manipur.
10. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.

*23/3/2022*

- 11 The System Analyst, High Court of Manipur  
- He is requested to upload the same on the Official website
- 12 The Private Secretary to Hon'ble Mr Justice L S Jamir
- 13 The Private Secretary to Hon'ble Mr Justice M V Muralidaran
- 14 The Private Secretary to Hon'ble Mr Justice A. Birmol Singh
- 15 The Private Secretary to the Director, Manipur Judicial Academy
- 16 The Private Secretary to Registrar General, High Court of Manipur
- 17 The Superintendent (Estt II), High Court of Manipur.
- 18 The Guard File/Notice Board/Concerned File

23/3/2022  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

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